भी महाराज सिंह जारती : अध्यक्ष महोदय, जैसा मंत्री महोदय ने बताया कि जब तक गन्ने की स्थिति नहीं सुधरती, तब तक स्प्रिट का उत्पादन नहीं बढ़ पायेगा । मैं जानना बाहता हूं कि क्या सरकार ने इस बात का कोई कदम उठाया है कि दिल्ली में जो स्प्रिट आती है, उस में से काफी बड़ी संख्या नया के तौर पर पीने के लिये चली जाती है, उस को रोका जाय और लोग नया के तौर पर पीने में उस का इस्तेमाल न कर सकें ?

SHRI ASOKA MEHTA: Wherever there is prohibition, necessary steps are taken. Wherever there is no prohibition surely the excise authorities do whatever has to be done. Beyond that, I have nothing to add.

WRITTEN ANSWERS TO QUESTIONS

नालागढ़ समिति का प्रतिवेदन

*601. श्री मृत्युंजय प्रसाद र्रैः क्या खाद्य तथा कृषि मन्त्री यह बताने की कृपा करेंगे कि :

(क) प्रक्षेत्रों (फार्मों) के सम्बन्ध में नाला-गढ़ के राजा की अध्यक्षता में नियुक्त समिति डारा की गई किन-किन सिफारिशों को स्वीकार कर लिया गया है तया इनको किस सीमा में तथा कब कियान्वित कर दिया गया है; और

(ख) ग्रेष सिफारिशों को किस तरीके से कियान्वित करने का सरकार का विचार 8ै?

खाद्य, हावि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य-मंत्री (भी अक्सासाहिब शिन्दे): (क) तथा (ख). एक .विवरण सभा के पटल पर रख दिया गया है [पुस्तकालय में रखा गया। देखिये संख्या L.T. 1956/67]

COLLECTION OF LAND REVENUE IN DELHI *605. SHRI S. R. DAMANI : Will the Minister of FOOD AND AGRICULTURE be pleased to state : (a) whether it is a fact that for the last 15 years, there has been almost no collection of land revenue from 357 villages of Delhi;

(b) if so, the reasons therefor; and

(c) the efforts made to realize it?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) No.

(b) Does not arise.

(c) A special drive was launched during the year 1965-66 as a result of which land revenue arrears amounting to Rs. 13,52,705 were recovered, Subsequent recoveries up to date amount to Rs. 9.09,123.

CULTIVATION OF SUGARCANE

*609. SHRI KAMESHWAR SINGH : SHRI KEDAR PASWAN ;

Will the Minister of FOOD AND AGRI-CULTURE be pleased to state the measures taken or proposed to be taken to improve the sugarcane cultivation to meet its increased demand?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : Besides the normal sugarcane development schemes introduced in 1948-49, which include measures such as provision of adequate irrigation facilities, manuring, use of improved seeds, plant protection, the schemes for intensive cultivation of sugarcane in sugar factory areas and package programme for sugarcane cultivation in selected districts have been started since 1963-64. Financial assistance, according to an approved pattern, is provided to the State Governments for this purpose;

Separate allotment of fertilizers is made for sugarcane crop from the year 1967-68;

Workers are trained in the methods of sugarcane development and the latest techniques of sugarcane cultivation designed to increase production; and Incentives are offered to the sugarcane growers and sugar mills by raising the price of cane payable to the former besides allowing premium on quality; and granting rebate to the latter in the Excise Duty on their produce during a specified period in excess of the production during the corresponding period in a base year.

WAGE BOARD ON PLANTATIONS *610. SHRI BEDABRATA BARUA : SHRI Y. A. PRASAD :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government have considered the recommendations of the Wage Board in regard to the Plantation Workers;

(b) whether the planters have made any representations to Government regarding the difficulties that might arise as a result of the full implementation of all the recommendations of the Board; and

(c) if so, Government's reaction thereto?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI): (a) to (c). Three separate Wage Boards were constituted for Tea, Coffee and Rubber Plantations. Decisions on their final reports were announced, as (shown in the table below) after considering the representations received from employers as well as workers:

Name of Plantations	Date of submissions of the report.	Date of Govern- ment Resolution announcing decisions.
Tea	31-5-1966	4-6-1966
Coffee	6-8-1965	19-9-1965
Rubber	12-8-1966	29-9-1966

NON-JOURNALIST WAGE BOARD'S RECOMMENDATIONS

*611. SHRI HIMATSINGKA : SHRI C. JANARDHANAN :

Will the Minister of LABOUR AND REHABILITATION be pleased to refer to the reply given to Starred Question No. 31 on the 14th November, 1967 and state :

(a) whether a decision has since been taken on the Non-Journalist Wage Board's recommendations;

(b) if so, the decisions taken thereon; and

(c) the steps taken to implement them?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI): (a) Yes, Sir.

(b) Copies of the Government Resolutions announcing the decisions were placed on the Table of the Sabha on the 21st November, 1967.

(c) State Governments have been requested to secure implementation of the recommendations. The concerned employers' organisations have also been requested to advise their constituent members to implement the recommendations expeditiously.

सहकारी समितियां

*612. श्री रघुवीर सिंह शास्त्री : भी इस्हाक साम्भली :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गत पांच वर्षों में सहकारी समितियों के कार्य संचालन का पुनर्विलोकन करने पर यह निष्कर्ष निकला है कि 50 प्रतिशत सहकारी ऋण किसानों को छोड़कर केवल ग्यारह प्रतिशत लोगों को ही दिया गया है, जब कि किसानों को गैर-सरकारी ऋण दाताओं से ही ऋण लेना पड़ रहा है, जो उनका शोषण करते हैं; और

(ख). यदि हां, तो क्या क्रुषि और किसानों के हितों को देखते हुए सहकारी आन्दोलन को सुदृढ़ एवं सुचारु बनाने का सरकार का विचार है ?

खाड, कृषि, सामुदायिक विकास तथा सहकार मन्वालय में राज्य-मंत्री (श्री अन्नासाहिब गिन्दे): (क) तथा (ख). 1961-62 में भारत के रिजर्व बैंक ने जो ग्राम ऋण तथा निवेग सर्वेक्षण किया था उससे पता चलता है कि नमूने के तौर पर जिस क्षेत्र का सर्वेक्षण किया गया था उसमें जुलाई, 1961 से जुन 1962 के वर्ष में किसानों ने